

In the National Company Law Tribunal, Jaipur

Item No. 118

CP No. (IB)- 24/9/JPR/2020

UNDER SECTION 9 OF IBC, 2016

In the matter of:

M/s Jagannath Convertors Pvt. Ltd.

.....Applicant/Petitioners

VS.

M/s Triveni Polytech Pvt. Ltd.

..... Respondent

Order delivered on 30.01.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Manoj K. Gurjar, Adv.

For Respondent(s) : None-appeared

ORDER

Heard the submissions made by the counsel for the Operational Creditor.

Perused the paper book. Serve notice on the Corporate Debtor within 10 days.

Post the matter to 27.02.2020.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**